

Territory. 50 Centres are proposed to be set up under the Integrated Infrastructure Development Scheme in backward areas. The selection of site for these Centres is done on the recommendations of the State Government and on the basis of a combined criteria of the backwardness of the region, availability of infrastructure and population etc. The Transport Subsidy Scheme is applicable to the North Eastern States, Sikkim, Darjeeling District of West Bengal, eight hill districts of Uttar Pradesh, Jammu & Kashmir, Himachal Pradesh, Andaman & Nicobar Islands and Lakshadweep. Generally, resource and demand based industries are set up in these areas.

[Translation]

Performance of PSUs

1647. SHRIMATI SURYAKANTA PATIL : Will the Minister of INDUSTRY be pleased to state:

(a) whether Public Sector Undertakings have shown more profit during 1996-97 and 1997-98;

(b) if so, the names of those undertakings and the amount of profit earned by each undertaking during the above period;

(c) the names of Public Sector Undertakings which have suffered losses during the above period; and

(d) the reasons for incurring losses?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) Public Sector Undertakings have shown more profit during 1995-96 (latest year for which the information has been collated) as compared to previous years.

(b) and (c) The undertakings and the profit earned by each undertaking during 1995-96 and in the previous four years is given in the Statement 7A (S-49 to S-54) and the undertakings and loss incurred during 1995-96 and in the previous four years is given in the Statement 7B (page S-55 to S-59) of the Public Enterprises Survey, 1995-96 which was laid in both the Houses of Parliament on 5th May, 1997.

(d) Reasons for making losses are enterprise specific. However, some of the common reasons are obsolete and outdated plants and machinery, surplus manpower, high interest burden, lack of suitable market, etc.

Export of Computers to Russia

1648. SHRI AJIT JOGI : Will the Minister of COMMERCE be pleased to state:

(a) the details of the computers exported to Rus-

sia and the foreign exchange earned from it during each of the last three years;

(b) the names of the major exporters;

(c) whether the Government have permitted any Indian company to carry out its business from Russia; and

(d) if so, the details thereof?

THE MINISTER OF COMMERCE (SHRI RAMKRISHNA HEGDE) : (a) The details of computers exported to Russia and foreign exchange earned from it during each of the last three years are as under:-

Year	(Value Rs. lakhs)
1994-95	3666.92
1995-96	1423.37
1996-97	22.97
1997-98	Not available

(Source : Electronics & Computer Software EPC)

(b) The major exporters of computers to Russia include Centre for Development of Advanced Computing, HCL, Infosystems Ltd., Modi Olivetti Ltd., PCL India (P) Ltd., etc.

(c) and (d) Government has given approval for setting up joint venture/wholly owned subsidiary in computer related activity in Russia to M/s. Computer Aided Learning Systems (P) Ltd. and KEI Systems (P) Ltd.

[English]

Janaki Raman Committee

1649. SHRI MULLAPALLY RAMACHANDRAN : Will the Minister of FINANCE be pleased to state:

(a) whether the Government has taken any steps to implement the recommendations of the Janaki Raman Committee; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) and (b) Reserve Bank of India (RBI) have reported that necessary action has been taken by RBI for implementation of various recommendations of the Janaki Raman Committee which looked into securities transactions in banks and financial institutions. The steps taken by RBI include among others pre-